

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2304/94

New Delhi this the 26th day of July 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, vice-Chairman (J)
Hon'ble Mr. R.K. Aheja, Member (A)

Jagat Singh Sharma,
S/o Shri Lekh Raj Sharma,
R/o 3/40, Street No.12,
Chanda, Shahdara,
Delhi.

....Applicant

(By Advocate: None)

versus

1. State of Delhi, through its Chief Secretary, National Capital Territory of Delhi, 5, Alipore Road, Delhi- 110054.
2. Irrigation & Flood Control Department, through its Chief Engineer, 4th Floor, I.S.B.T., Kashmere Gate, Delhi- 110054.
3. Shri Krishan, S/o Shri Sharda Nand, Driver in the office of Executive Engineer, KEIS, 4th Floor, I.S.B.T., Kashmere Gate, Delhi- 110054.

....Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER (Oral)

By Reddy, J.-

None appears for the applicant. The O.A. is, therefore, dismissed for default.


(R.K. Aheja)
Member (A)


(V. Rajagopala Reddy)
vice-Chairman (J)

CC.